

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/189/KOB/2024 in CP(IB)/01/KOB/2021
SECTION	SEC. 60(5) IBC
NAME OF PARTIES	NAZEEMA CHOLAYIL V/S DILEEP KP (RP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT. LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIVEK M , TERRY V JAMES
RESPONDENTS ADVOCATE/ PROFESSIONAL	

11th JULY 2024

ORDER

IA(IBC)/189/KOB/2024 in CP(IB)/01/KOB/2021

Learned representing Counsel, Ms. Treesa appears on behalf of the Applicant through virtual mode.

In view of the orders passed today in IA(IBC)/241/KOB/2024 & IA(IBC)/242/KOB/2024, list this matter for further consideration on **14.08.2024**.

IA(IBC)/191/KOB/2024 in CP(IB)/01/KOB/2021

Learned representing Counsel, Ms. Treesa appears on behalf of the Applicant through virtual mode.

In view of the orders passed today in IA(IBC)/241/KOB/2024 & IA(IBC)/242/KOB/2024, list this matter for further consideration on **14.08.2024**.

IA(IBC)/241/KOB/2024 IN IA(IBC)/189/KOB/2024 in CP(IB)/01/KOB/2021

Learned representing Counsel, Ms. Treesa appears on behalf of the Applicant through virtual mode.

(2)

Learned Counsel, Mr. N R Krishnan Unni appears along with Learned Counsel, Mr. Prasanth Kumar on behalf of R3 through virtual mode and submits across the bar that the RP has become functus officio, hence, there is a technical issue in the present Impleading application.

Counsel appearing for the Applicant is directed to rectify the technical issue involved in the matter.

List this matter for further consideration on **14.08.2024**.

IA(IBC)/242/KOB/2024 IN IA(IBC)/191/KOB/2024 in CP(IB)/01/KOB/2021

Learned representing Counsel, Ms. Treesa appears on behalf of the Applicant through virtual mode.

Learned Counsel, Mr. N R Krishnan Unni appears along with Learned Counsel, Mr. Prasanth Kumar on behalf of R3 through virtual mode and submits across the bar that the RP has become functus officio, hence, there is a technical issue in the present Impleading application.

Counsel appearing for the Applicant is directed to rectify the technical issue involved in the matter.

List this matter for further consideration on **14.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**